these efforts succeeded in a large time was actually measure too. Apart from that, the old because it was a War Army. I.N.A. Enquiry Committee, the was being reduced in num Relief Committee, subsisted. It is and demobilisation was going true it did not function very adequ- on that Committee, I do not get requests up of the Army. to those who want it.

Another factor has to be remembered when this Resolution is taken into consideration. After the partition of India a fairly large proportion of the I.N.A. personnel went to Pakistan. Not only were they in Pakistan, but I regret to say, they took arms against India in Kashmir. Some of the fairly well-known officers of the Indian National Army were some of the more important leaders of the raid on So, we leave them out, Kashmir. The hon. Member prenaturally. sumably does not expect us to bring them into the Indian Army,—the Officers and the men in Pakistan; not only those who are in Pakistan but who actually fought against India, against the Indian troops. series of decisions here. Ultimately, Government had done them, with the culties arose. instrument. The Army at that

being reduced being reduced in numbers the one hand. Apart from ately because of numerous other that, persons who had been out of the matters; but it subsisted, and through-picture for 6 or 7 or 8 years and who, out this period, it has given help, normally, would have been out of financial help or help in employ- the Army by that period, persons who ment. There is still an office in Delhi had lost touch with the growth of the which tries to do its best. Hardly a Army and many things—it is not easy week goes by when, as Chairman of to fit them in without upsetting the set-So, the door was for help to people, and help is given completely open to them but, they were to be considered as individuals, not as a group. We gave those—I do not know what privileges, I had better read out— large gratuities which are given to people when they leave the Army, pensions, etc., etc., I cannot say exactly but, apart from pensions, etc., I believe a sum of Rs. 30 lakhs was provided for under the Army Estimates for this purpose, because technically there was some difficulty under die Army Regulations. So, we got over that technical difficulty and provided this sum, apart from sums that were given to them under the Rules;

Apart from giving these,—pension, gratuities and the rest—we left the door open for them to come into the Army—in some cases to the Army So far as undoubtedly, some officers and some the others are concerned, there were a others,—not very many. As far as I remember, I do not know, because, as there was not—we put aside what the I said, there was the question of the age of the average soldier, and, also he that is before we came into the scene, was out of touch and to take h'm at this we put that aside completely—the hon. stage was not proper and so we paid Member might have been per- him all kinds of pensions. There was fectly right if he were describing no bar and, as I said, Sir, a very large what the British Government did—number of them were taken in the any kind of stigma attached to Home Guards, in the Police Services, and opened out all these in the Armed Constabulary and, some avenues of service including service of them are occupying very responsible in the Army to them. We could positions today; some are in the not take them *en bloc* into the Army Diplomatic Service also and some are in for a variety of reasons connected other Services and, very very far from Army,—not connected doing anything that might be with politics, not connected with any considered to have flown from a stigma on them, but connected with stigma, they have been looked upon the Army itself,—because, after a large with honour and respect. We have gap of period, all kinds of diffi- tried to encourage and help them; it The Army is a delicate may be that our help has not been as.